

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 2018
TO BE ANSWERED ON 23RD DECEMBER, 2022

Fishing ban

2018. DR. PRASHANTA NANDA:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the details of fishing ban days imposed by both State and Union Government in East and West coast of India;
- (b) whether Government has sanctioned or provided financial assistance to the affected fishermen community during the ban period, State-wise, Year-wise in last five years;
- (c) the number of fishermen families benefited from such Government efforts, State-wise; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The uniform fishing ban is implemented annually by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India (DoF, MoFAHD, GoI) in the Indian Exclusive Economic Zone (EEZ) beyond the territorial waters, for a period of 61 days as per the following details:

East Coast: From 15th April to 14th June, (both days inclusive) (61 days)

West Coast: From 1st June to 31st July, (both days inclusive) (61 days)

The traditional non-motorized fishing boats are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters. The coastal State Governments and Union Territories (UTs) are also imposing fishing ban for the same period in their respective territorial waters up to 12 nautical miles.

(b) & (c): The DoF, MoFAHD, GoI under the Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' (CSS-BR) implemented for a period of 5 years 2015-16 to 2019-20. The Governmental financial assistance of Rs. 3000/- per annum is provided to each enrolled beneficiary and the enrolled beneficiary's contribution is Rs.1500/- annually. Such accumulated amount of Rs. 4500/- is disbursed to each enrolled beneficiary by the respective State/UT at the rate of Rs. 1500/- per month during the fishing ban/lean period for three months annually (both Inland and Marine). The Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented by the DoF, MoFAHD, GoI during 2020-21 to 2024-25 also provides livelihood and nutritional support for socio-economically backward active traditional fisher's families during the fishing ban/lean period, following the same funding pattern as implemented under the CSS-BR Scheme. The State-wise and year-wise details of fishermen beneficiaries covered and amounts released for fishing ban/lean period under CSS-BR Scheme (during 2017-18 to 2019-20) and under PMMSY (during 2020-21 to 2021-22) are furnished at Annexure.

(d): Does not arise.

Statement referred to in reply of part- (b) to (c) of Rajya Sabha Unstarred Question No. 2018 put in by Dr. Prashanta Nanda, Hon'ble Member of Parliament for answer on 23rd December, 2022 regarding 'Fishing Ban'

State-wise details of fishermen benefited and financial releases under the sub-component of Saving-cum-Relief (SCR) of the Blue Revolution Scheme and livelihood and nutritional support provided to fishers' families under PMMSY during last 5 years from 2017-18 to 2021-22

(in Rs. Lakh)

Sl. No.	State/UT	CSS- Blue Revolution					
		2017-18		2018-19		2019-20	
		Beneficiaries covered	Funds Released	Beneficiaries covered	Funds Released	Beneficiaries covered	Funds Released
1	Chhattisgarh	6666	100	8500	127.5	7740	116.09
2	Himachal Pradesh	3850	---	2696	104.66	3717	59.36
3	Karnataka	34239	462.23			35757	536.36
4	Kerala					680250	8007.15
5	Madhya Pradesh	10000	135	15100	226.5	12318	184.77
6	Mizoram			5355	128.52	6283	150.792
7	Odisha	10000	198.17			5992	89.88
8	Puducherry	---	150	37488	855.58	15379	461.37
9	Tripura	835	14.39	1395	33.59		
	Total	65590	1059.79	70534	1476.35	767436	9605.772

Sl. No.	State/UT	PMMSY			
		2020-21		2021-22	
		Beneficiaries covered	Funds Released	Beneficiaries covered	Funds Released
1	Andaman & Nicobar			1000	30
2	Andhra Pradesh			98360	1475.4
3	Assam	20000	480	21000	504
4	Bihar			50000	750
5	Chhattisgarh	8000	120	8000	120
6	Gujarat			30000	450
7	Himachal Pradesh	3557	85.37	3557	85.368
8	Jammu & Kashmir	17396	521.88	16286	488.58
9	Karnataka	24003	360.05	20414	306.21
10	Kerala	178265	2673.975*	179316	2689.74
11	Lakshadweep			2500	75.00
12	Madhya Pradesh	10385	155.775	11237	168.56
13	Mizoram	6283	150.79	6283	150.792
14	Odisha	12000	180.00	20000	299.97
15	Puducherry	28767	863.01	28767	863.01
16	Rajasthan	103	1.11	2200	33.00
17	Sikkim			200	4.80
18	Tamil Nadu			170000	2550
19	Telangana	2000	30	4000	60
20	Tripura	2239	53.74	4142	99.408
21	Uttarakhand			200	4.8
	Total	312998	5675.7	677462	11208.64

*Funds approved
